# CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

Commerc	cial Cor	mplex(BDA),
Indira	Nagar,	Bangalore-38.

Dated .....

Application No. 858

/86(T)

Writ Petition No. 4821/82

### APPLICANT

RESPONDENT(S)

Dr. N.V.Ra Ram

VERSUS

Governor, Reserve Bank of India, Bombay & 4 ors.

1) Si k. Subbarano fur Applicato 4. Shri S. G. Sundaraswamy, Advocate,

1) Si k. Subbarano fur Applicato 4. Shri S. G. Sundaraswamy, Advocate,

For (Respondent No. 4)

Keshava Nivas, 24, Kalidasa Road,

Gandhiragar, Bangalore-9.

Si The Principal-in-Charge,

Bankers Training College,

Reserve Bank of India,

Bombay.

Writ petition No.  $\frac{4821/82}{}$  on the file of Hon'ble High Court of Karnataka, Bangalore, transferred to this Tribunal under Section 29 of the Administrative Tribunals Act, 1985, and registered in this Tribunal as Application No.  $\frac{858/86(T)}{}$  is posted before the Bench on  $\frac{30-7-86}{}$  for fixing the date of final hearing.

You are directed to appear on the aforesaid date at 10.30 AM failing which further proceedings will be held in your absence.

By order of the Tribunal.

COURT OFFICER )

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Given under my hand and the seal of this Tribunal.

REGISTRAR.

l. Sri K.Subba Rao, Advocate, No.128, Cubbonpet Main Road, Bangalore.2.

de 03

- Messrs. King & Partridge, Advocates, 26/1, Lavelle Road, Bangdore.1
- Sundaraswamy Ramdas & Anand, Advocates, Keshava Nivas, 24, Kalidasa Road, Gandhinagar, Bangalore.9.

# CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

Commercial Complex(BDA), Indira Nagar, Bangalore-560 038. Dated the As Aug. 86.

## ON WEDNESDAY THE SOTH DAY OF JULY, 186.

### PRESENT

THE HON'BLE MEMBER(JUDICIAL)

SHRI CH.RAMAKRISHNA RAO

THE HON'BLE MEMBER (ADMINISTRATIVE): S

SHRI L.H.A.REGO

IN APPLICATION No.858 OF 1986 (1) (W.P.No.4821/1982)

Dr.N.V.R.Ram, No.326, Bellary Road, Gangenahalli, Bangalore.24.

Applicant.

#### Versus

- 1. The Governor,
  Reserve Bank of India,
  Fort, Bombay-1.
- The Chief Manager, Reserve Bank of India, Central Office, Deptt. of Admn., Bombay-400 001.
- 3. The Deputy Manager, Central Office, Department of Admn. & Personnel, Reserve Bank of India, Bombay-400 001.
- 4. Sri N.S.Ramaswamy, Director, Indian Institute of Management, Langford Road, Bangalore.
- The Principal-in-charge, Bankers Training College.

: Respondents.

#### ORDER

In the above said application this Tribunal has passed the following order:-

"Sh.Ananda Ramu, Counsel for the applicant present Sh.K.N.Prabhakar Rao, for king and Patridge, present for Respondents 1,2,3 and 5. Sh.S.S.Ramadas, Counsel \*\*present for Respondent.4.

Sh.Ananda Ramu states that his client expired on 11.5.1986. He, therefore, requests that permission may be granted for withdrawing the application. Request granted.

The application is therefore dismissed as withdrawn."

Given under my hand and the seal of this Tribunal.

REGISTRAR.

- 1. Sri K.Subba Rao, Advocate, No.128, Cubbonpet Main Road, Bangalore.2.
- 2. Messrs. King & Partridge, Advocates, 26/1, Lavelle Road, Bangdore.l
- 3. Sundaraswamy Ramdas & Anand, Advocates, Keshava Nivas, 24, Kalidasa Road, Gandhinagar, Bangalore.9.

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# CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

plines lice

Commercial Complex(BDA), Indira Nagar, Bangalore-560 038.

Dated the Aug. 186.

ON WEDNESDAY THE 30TH DAY OF JULY, 186.

### PRESENT

THE HON'BLE MEMBER (JUDICIAL)

SHRI CH.RAMAKRISHNA RAO

THE HON'BLE MEMBER (ADMINISTRATIVE): SHRI

RATIVE): SHRI L.H.A.REGO

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- The Chief Manager, Reserve Bank of India, Central Office, Deptt. of Admn., Bombay-400 001.
- 3. The Deputy Manager, Central Office, Department of Admn. & Personnel, Reserve Bank of India, Bombay-400 001.
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- 5. The Principal-in-charge, Bankers Training College. : Respondents.

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